

राजस्थान में मुख्य डाकघरों का निर्माण

1939. श्री शिवचरण सिंह : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के किन-किन शहरों में मुख्य डाकघरों के भवनों का निर्माण चल रहा है; और

(ख) राजस्थान के किन-किन शहरों में चालू वर्ष के दौरान मुख्य डाकघरों को संस्वीकृति दिए जाने की संभावना है और इनमें से प्रत्येक पर होने वाले व्यय का जिम्मा-दार ब्यौरा क्या है ?

संचार मंत्रालय में उपमंत्री (श्री पी० वी० रंगैया नायडू) : (क) राजस्थान में, जोधपुर में केवल एक प्रधान डाकघर के भवन का निर्माण कार्य चल रहा है।

(ख) चालू वर्ष के दौरान राजस्थान के लिए कोई प्रधान डाकघर मंजूर किए जाने की संभावना नहीं है।

Court Orders to MTNL to File Affidavit

1940. SHRI B. K HARIPRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Bombay High Court has directed MTNL to file a proper affidavit in respect of five minute call order as reported in the "Hindustan Times" of June 26, 1992;

(b) whether it is a fact that MTNL's present tariff is one of the highest among the developing countries and even higher than that of Norway;

(c) whether any comparison has been made between tariffs being charged in Malaysia, Korea, Indonesia, Norway, Canada, etc. with India; and

(d) whether Government are aware of increase in wasteful expenditure in MTNL due to easy income recently?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes Sir. MTNL has already filed affidavits for the various writ petitions in Bombay High Court. The matter has been finally heard by Bombay High Court on 21-7-92 and the Court was pleased to dismiss the writ petitions.

(b) The present MTNL telephone rentals and call charges are the same as in other exchanges in the country. They are not higher than that of Norway. In regard to developing countries, there are many countries where the tariffs are higher than India.

(c) Comparisons relating to Malaysia, Korea, Indonesia and Canada have not been made.

(d) There is no wasteful expenditure in MTNL.

Corruption in M. T. N. L.,

1941. SHRI ISH DUTT YADAV. Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number and details of complaints of corruption in the Welfare Schemes of the MTNL in Delhi, received during the last three years; and

(b) what action has been taken or proposed to be taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Only one complaint has been received alleging that Welfare Organisation is working for a few persons and not for all.

(b) The complaint is of a general nature and no specific instance is quoted. Since the complaint was not specific, no action is proposed to be taken.